NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/41/IB/2018

PETITION NUMBER : CP/511/IB/2017

NAME OF THE PETITIONER : V. NAGARAJAN

NAME OF THE RESPONDENT : ASSET RECONSTRUCTION CO.(i) LTD.& 1

UNDER SECTION :

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

7 St Respondent - Ashwin Shankhay

2. Rhan Rejosukanan Cond for R2 BOLL

3. 12 SB 12 Am Am M. Amph. cant Concert 12 College.

<u>ORDER</u>

Counsel for RP present. Counsel for R1 and R2 present and he is directed to file reply before next date of hearing. Matter is posted for arguments. Counsel for RP is directed to serve the documents to the Respondents on or before 27.01.2018. Put up on 12.12.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)